

Annexure-1

Name of the corporate debtor: DOSHION PRIVATE LIMITED

Date of commencement of liquidation: 03rd October, 2023

List of stakeholders as on: 7th February, 2024

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					% share in total amount of claims admitted	
1.	IDBI Bank Ltd.	08.11.2023	3,71,10,51,916.00	3,71,10,51,916.00	Secured Financial Creditor - As Lender	3,71,10,51,916.00	Yes	Specified in Annexure A	3,71,10,51,916.00	20.84%	NIL	NIL	NIL	NIL	NIL
2.	Pheonix ARC Pvt Ltd	26.10.2023	1,82,18,42,401.40	1,82,18,42,401.40	Secured Financial Creditor	1,82,18,42,401.40	Yes	Specified in Annexure B	1,82,18,42,401.40	10.23%	NIL	NIL	NIL	NIL	NIL
3.	Bank of Baroda	13.10.2023	1,67,40,02,502.40	1,67,40,02,502.40	Secured Financial Creditor -As Lender	1,67,40,02,502.40	Yes	Specified in Annexure C	1,67,40,02,502.40	9.40%	NIL	NIL	NIL	NIL	NIL
TOTAL			720,68,96,819.80	720,68,96,819.80		720,68,96,819.80			720,68,96,819.80	40.47%					

Annexure A

IDBI BANK LIMITED

A. Primary Security

- First pari-passu charge on the current assets of the company.
- First pari-passu charge on company's office at Sector 63, Noida having total land area of 800 sq mtr.

B. Collateral Security

- Second pari-passu charge on company's office at Sigma 9 Corporate Park, Ahmedabad having build up area of 659.61. sq. mtr. And plot area of 290.13 sq. mtr.
- Second pari-passu charge on office of the company at Sigma 12A Corporate Park, Ahmedabad presently charged exclusively to term lenders.

C. Guarantee

1. Personal Guarantee

- a) Ashit Dhirajlal Doshi
- b) Rakshit Dhirajlal Doshi
- c) Amit Dhirajlal Doshi
- d) Kalpana Ashit Doshi
- e) Krupa Sujit Doshi
- f) Rupa Nishit Doshi
- g) Purvi Rakshit Doshi
- h) Pooja Amit Doshi

2. Corporate Guarantee

Doshion Private Limited has provided Corporate Guarantee to the following:

- a) Doshion Water Solution Private Limited
 - b) Nagaur Water Supply Company Limited

Annexure B

PHOENIX ARC PRIVATE LIMITED acting in its capacity as Trustee of Phoenix Trust FY14-9

A. Primary Security

Moveable properties securing the financial assistances:

- Charge on all current assets of the Corporate Debtor such as the whole of the Borrower's stocks of raw materials, goods-in-process, semi-finished and finished goods, consumable stores and spares and such other movables, including book debts, bills, both present and future, whether in the possession or under the control of the borrower or not, whether now lying loose or in cases or which are now lying or stored in or about or shall hereafter from time to time during the continuance of these presents be brought into or upon or be stored or be in or about all the borrower's factories, premises and godowns or whatever else the same may be or be held by any party to the order or same maybe or be held by any part to the order or disposition of the borrower or in the course of transit or on high seas or on order or delivery (the "Current Assets", which expression shall, as the context ,may permit or require, mean any or each of such Current Assets).

B. Collateral Security

- Second pari-passu charge on all current assets of Gondwana Engineers Limited (GEL)
- Pledge of 100% equity shares together with all accretions thereon of the GEL
- Debt Service Reserve Account (DSRA) in the form of LC/BG for 3 months of interest and principal payments.

Annexure C

BANK OF BARODA

A. Primary Security

- First pari-passu charge on the current assets of the company with IDBI Bank
- First Pari-passu charge on the industrial plot no. 82 admeasuring 800.00 Sq. Mtr. In Block-D, situated in Sector-63, Noida, District Gautam Budh Nagar along with build up structure standing thereon having its total covered area 1318.67 Sq. Mtr. In the state of Uttar Pradesh.
- Pari-passu charge on the office of the company at Sigma 9 Corporate Park, Ahmedabad having total build up area of 659.61 Sq. Mtr. And plot area of 290.13 Sq. Mtr. Lying and being at mouje: Bodakdev, Taluka Dascroi, District Ahmedabad. (Borrower has created second pari-passu charge, however on account of satisfaction of first charge holder now Bank of Baroda & IDBI Bank become first charge holder as per Judgement dated 08.11.2019 given by Honorable DRT-Ahmedabad.

B. Collateral Security

1. Hypothecation of Stock & Book Debts.
2. Pledge of 51% shareholding of the company held by the promoters
3. Second Pari-passu charge on the office of the company at Sigma 12A, Corporate Park, Ahmedabad.